NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36

C.P. (IB)/940(MB)2023

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES: ZEN TRADELINK PRIVATE LIMITED V/s MEHUL JAYANTILAL SEDANI

Section 95(1) OF THE Insolvency And Bankruptcy Code, 2016

ORDER

1. Mr. Agam H Maloo, Ld. Counsel for the Personal Guarantor present.
2. Ld. Counsel for the Personal Guarantor inform that resolution plan seeking extinguishment of personal guarantee of the personal guarantor in the case of principal borrower is still pending before the CoC.
3. List this matter for further consideration on **21.06.2024**.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/